

The Chairman is a whole-time officer of the council.

(d) The rates of Daily Allowance for Members of the Press Commission are as follows:—

(i) For Out-station Members

Rs. 200|- per day in 'A' Class cities.

Rs. 150|- per day in 'B' Class cities.

Rs. 100|- per day in other cities.

When accommodation is made available to a member at 'A' & 'B' Class cities at Government expense, he will be entitled to daily allowance at the rate of Rs. 90|- only.

(ii) For local Members

Rs. 50|- per day irrespective of the classification of cities in which meetings are held.

Members of the Commission are allowed to travel by air. In case they travel by rail, they are entitled to reimbursement of actual fare including First Class ACC fare.

Streamlining of Legal aid to Under-trials in Jails

6642. SHRI AMRIT PATEL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is proposed to streamline and expedite the arrangement for rendering legal aid to the poor specially to the undertrials languishing in jails without a committal or a trial for more than two years;

(b) the present arrangement in this regard; and

(c) what more steps are proposed?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). To provide legal aid to the needy, Government appointed on the 26th September, 1980 a Committee under the Chairmanship of Justice P. N. Bhagwati, a Judge of the Supreme Court which is required not only to formulate in detail but also to imple-

ment comprehensive legal aid schemes after taking into account the working of various legal aid schemes in different States and to take and recommend such other steps as are necessary to secure their proper working. The Bhagwati Committee has prepared a Model Scheme which will apply both to accused in criminal cases and litigants in civil proceedings.

(c) No other proposal is under consideration at present.

Coverage of Fairs, Festivals Functions of Tribal People

6643. SHRI BHEEKHABHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the coverage of fairs, festivals and functions of tribal people in tribal districts of the country by A.I.R. during the last three years, year-wise and State-wise; and

(b) the functions like poetic symposia|folk song symposia| women seminars and children programme covered by A.I.R. during the last three years, year-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) and (b). All India Radio broadcasts programmes in 146 dialects, tribal and non-tribal, from its various stations, out of which the tribal dialects are about 110. A large number of programmes are broadcast in these dialects from stations situated in areas having mixed population, predominantly in the tribal areas. These broadcasts include field-based programmes consisting of coverages of fairs, festivals and functions of the tribal people. Also almost all AIR stations broadcast programmes for Women and Children as well as poetic symposia and folk music concerts. The collection of the details of these programmes for the last three years, year-wise and State-wise will be very large, spread over throughout the year. The collection and compilation of this information will be a stupendous task